

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. App. (AT) (Insolvency) No. 771 of 2020**

**IN THE MATTER OF:**

**Manoj Jayaswal**

**...Appellant**

**Versus**

**Punjab Nation Bank & Anr.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Abhijeet Sinha, Mr. Sandeep Bajaj and  
Mr. Devansh Jain, Advocates**

**ORDER**  
**(Through Virtual Mode)**

**10.09.2020** Mr. Abhijeet Sinha, learned counsel for the Appellant, after arguing for a while, sought time to seek instructions from the Appellant in regard to the withdrawal of the appeal. Time is granted.

List the appeal on **15<sup>th</sup> October, 2020** along with 'Company Appeal (AT) (Insolvency) No. 770 of 2020'.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Shreesha Merla ]**  
**Member (Technical)**

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